

The implementation of the Policy is the collective responsibility of all concerned Central Ministries/Departments, State Governments as well as other stakeholders. A number of Central Ministries/Departments, including the Ministry of Youth Affairs and Sports, are implementing schemes/programmes having bearing on development and empowerment of youth in the 11 specified priority areas. The Department of Youth Affairs is playing the coordinating/facilitating role, for implementation of the Policy, besides directly implementing some Schemes/Programmes for development and empowerment of youth.

**Utilisation of funds for differently abled persons**

2560. SHRI DEREK O'BRIEN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the utilisation of funds for differently abled persons under the Khelo India Scheme; and

(b) whether there has been Sports Infrastructure creation under Khelo India Scheme, especially for the differently abled, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) and (b) A new Scheme called "Khelo India—National Programme for Development of Sports", is being implemented by this Ministry as a Central Sector Scheme from the financial year 2016-17. The scheme includes a provision for sports and games for the disabled, which provides for assistance to schools with differently abled children to engage coaches, procure sport equipment, hold community coaching training camps, etc. The Scheme for Promotion of Sports for Disabled was continuing Scheme during 2016-17. The Scheme is now being merged with the revamped Khelo India Scheme during the year 2017-18.

An amount of ₹ 22.50 lakh was released to Special Olympic Bharat (SOB), Nodal Agency for training for Community Coaches Training (CCT) during the financial year 2015-16 under the Scheme for Promotion of Sports for Disabled.

Department of Sports is setting up a 'Centre of Excellence' International Centre for differently abled persons at Gandhinagar, Gujarat. In this regard, Ministry of Social Justice and Empowerment, Department of Empowerment of Persons with Disabilities has sanctioned 20 crore out of which ₹ 10 crore has been released in this year. Moreover, Department of Sports through National Sports Development Fund (NSDF) has released ₹ 1.12 crore in this regard for preliminary expenditure towards construction of compound wall etc.

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